

the local bodies in the States with the help of Union Government; and

(b) if so, the allocations likely to be made in this regard State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The Centrally Sponsored Scheme of Night Shelter and Sanitation Facilities for Urban Foot Path Dwellers is under implementation since 1988-89 with the undermentioned components :

- (a) construction of community night shelters with community toilets and baths with per capita Central grant of Rs. 1000/-;
- (b) construction only of pay and use toilets/baths with Central grant of Rs. 350/- per user.

In addition, HUDCO loans are also available for execution of projects under this scheme. The scheme is under implementation through involvement of local bodies, NGOs, etc.

(b) The scheme is demand-driven and no State-wise prior allocation of funds is made. As sum of Rs. 10 lakhs has been provided in the Central budget for this purpose during the year 1996-97.

Air Compressors

2841. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) whether Oil and Natural Gas Commission had invited tenders for the supply of Air Compressor and other infrastructure for their Santhal Project;

(b) if so, the details of the applications submitted by the companies; and

(c) the time by which this Project is likely to be completed and the total expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Yes, Sir.

(b) The following companies submitted their bids for the Air Compressor Package tender :

- (1) Bharat Pumps and Compressors Ltd., Naini, Allahabad
- (2) Atlas Copco Energas GMBH, Germany
- (3) Ingersoll Rand (I), Ahmadabad
- (4) Guavo Pignone, Italy
- (5) CKD Compressory, Czech Republic

The order was placed on M/s. Ingersoll Rand (I).

(c) The project is expected to be completed by Margh. 1998 at an approved cost of Rs. 278.37 crores.

Priority Allotment

2842. SHRI I.D. SWAMI : Will the PRIME MINISTER be pleased to state :

(a) whether there is any DDA housing scheme for priority allotment of MIG flats to retiring/retired Government servants;

(b) if so, the details thereof; and

(c) the number of houses allotted to retiring/retired employees during 1994, 1995 and 1996 so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c). The DDA has reported that there is no separate Housing Scheme for priority allotment of MIG Flats to the retiring/retired Government servants. However, considering the special needs of accommodation of retiring/retired Government servants, DDA has been inviting applications from public servants registered under the New Pattern Registration Scheme 1979 for priority allotment from time to time.

Last such applications were invited from the registrants of MIG category of NPRS 1979 from the public servants who were going to retire upto 31.12.1994 and 63 such registrants (public servants) were allotted flats in the year 1995. No such allotment has been made during 1994 or 1996.

Loan for DDA Flats

2843. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) the criterion fixed for the fixation of price of those flats constructed by the Delhi Development Authority and the Government/Non-Government Committees involved in decision making for fixation of prices;

(b) the details of the flats being constructed by Delhi Development Authority under various categories as on date;

(c) whether loan has been taken or is being taken from HUDCO also for construction of the above buildings; and

(d) if so, the year-wise total loan received by DDA from HUDCO during the last three years, till date and the categories of flats for which the said loan has been received?